

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA
 GOVERNMENT OF INDIA
 CENTRAL BOARD OF DIRECT TAXES
 NEW DELHI: THE 24TH JUNE, 1980.

NOTIFICATION
INCOME TAX

No.3496(F.No.187/8/80-IT(AI) In exercise of the powers conferred by sub-section (1) of Section 121 of the I.T.Act, 1961(43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the schedule appended to its Notification No.679(F.No.187/2/74-IT(AI) dated 20.7.74 as amended from time to time.

Income-tax commissioner	Headquarters	Jurisdiction
1	2	3
2. Andhra Pradesh-I	Hyderabad	1. Circle-I, Hyderabad 2. Guntur Circle, Guntur 3. Company Circle, Hyderabad 4. Salary Circle, Hyderabad 5. Nellore Circle, Nellore 6. Bapatla Circle, Bapatla 7. Ongole Circle, Ongole 8. Tirupathi Circle, Tirupathi 9. Chittoor Circle, Chittoor 10. Special Investigation Circle-I Hyderabad 11. Special Investigation Circle, Guntur
2A. Andhra Pradesh-II	Hyderabad	1. Circle-II, Hyderabad 2. Circle-III, Hyderabad 3. Circle-IV, Hyderabad 4. Vizamabad Circle, Nizamabad 5. Nirmal Circle, Nirmal 6. Sangareddy Circle, Sangareddy 7. Nalgonda Circle, Nalgonda 8. Karimnagar Circle, Karimnagar 9. Ananthapur Circle, Ananthapur 10. Hindupur Circle, Hindupur 11. Cuddapah Circle, Cuddapah 12. Proddatur Circle, Proddatur 13. Adoni Circle, Adoni 14. Nandyal Circle, Nandyal 15. Kurnool Circle, Kurnool 16. Mahaboobnagar Circle, Mahaboobnagar 17. ED-cum-Income tax Circle, Guntur 18. ED-cum-Income tax Circle, Hyderabad 19. ED-cum-Income tax Circle, Kakinada 20. ED-cum-Income tax Circle, Ananthapur 21. Special Investigation circle-II Hyderabad 22. Survey Circle, Hyderabad.

1

2

2

3

1	2	2	3
2b	VISHAKHAPATNAM	Visakhapatnam	<ol style="list-style-type: none">1. Srikakulam Circle, Srikakulam2. Vizianagaram Circle, Vizianagaram3. Visakhapatnam Circle, Visakhapatnam4. Anakapalle Circle, Anakapalle.5. Rajahmundry Circle, Rajahmundry6. Kakinada Circle-I, Kakinada7. Kakinada Circle-II, Kakinada8. Tanuku Circle, Tanuku9. Bhimavaram Circle, Bhimavaram10. Palacole Circle, Palacole11. Eluru Circle, Eluru12. Vijayawada Circle, Vijayawada13. Machilipetnam Circle Machilipetnam14. Gudivada Circle, Gudivada15. Tenali Circle, Tenali16. Warangal Circle, Warangal17. Khammam Circle, Khammam18. Special Investigation Circle Visakhapatnam

This notification shall have effect from 2.7.1980.

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE CENTRAL BOARD OF DIRECT TAXES

To
The Manager
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Sd/-

(B.M. SINGH)

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